

Seventeenth Loksabha

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Title: Motion regarding 28th Report of Business Advisory Committee.

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN):

Sir, on behalf of Shri Pralhad Joshi, I beg to move the following:-

"That this House do agree with the Twenty-eighth Report of the Business Advisory Committee presented to the House on 2 nd February, 2022."

माननीय अध्यक्ष : प्रश्न यह है:

“कि यह सभा 2 फरवरी, 2022 को सभा में प्रस्तुत कार्य मंत्रणा समिति के 28वें प्रतिवेदन से सहमत हैं।”

प्रस्ताव स्वीकृत हुआ।

17.04 hours

माननीय अध्यक्ष : नियम 377 के अधीन मामलों को सभा पटल पर रखने की अनुमति प्रदान की जाती है । माननीय सदस्यगण, अपने नियम 377 के मामलों को सभा पटल पर रख सकते हैं ।